



**HIGH COURT OF SIKKIM  
GANGTOK**

No. 243/HCS

Date: 18.08.2023

**O-R-D-E-R**

The Private Secretaries and Readers attached to the Court of the Hon'ble, the Chief Justice and the Courts of Hon'ble Puisne Judges of this High Court shall henceforth regularly inspect and timely ensure that there is no technical malfunction/glitch in computers and other electronic hardwares/equipments *et cetera* installed in the Courtrooms and Chambers of the Hon'ble, the Chief Justice and Puisne Judges. If they find any technical malfunctions/glitches, they shall immediately report it to the Central Project Coordinator, High Court of Sikkim, for necessary and timely action in the matter.

It has also been noticed that Private Secretaries and Readers avail leave of absence frequently which hampers the Court work. They shall ensure that they do not avail leave frequently. They shall also be punctual.


Non-compliance to this order shall be viewed seriously.

By Order,

**sd/-**  
**(Prajwal Khatiwada)**  
Registrar General  
High Court of Sikkim

**Copy to:**

1. The Addl. Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim.
2. The Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
3. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
4. Central Project Coordinator, High Court of Sikkim
5. All Private Secretaries and Readers, High Court of Sikkim
6. All Section In-charge, High Court of Sikkim
7. File and
8. Guard File.

  
18/08/2023  
**Registrar(Judicial Service)**